

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.156  
TP 128 of 2016(CP 55 of 2016)

**Proceedings under Section 397-398**

**IN THE MATTER OF:**

Avni Dharmesh Patel  
V/s  
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 17/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Preeti Jaiswar, i/b. Mr. Alkesh Jalan, PSC (proxy)  
For the Respondent : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv.

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 20.09.2023.

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**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

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